POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED TO THE SHAREHOLDERS OF

RISHAB SPECIAL YARNS LIMITED

(CIN: L17114RJ1987PLC004067) | ("RSYL" / TARGET COMPANY"/"TC")
Registered Office: 2070, Rasta Bara Gangore, Jaipur-302003, Rajasthan, India
Phone No. 0141-2575213 | Email: rsyltd@gmail.com | Website: www.rishabspecial.com

Open offer for acquisition of upto 9,25,782 (Nine Lakhs Twenty Five Thousand Seven Hundred Eighty Two Only) of ₹ 10/- each representing 26.00 % of the total equity and voting share capital of the Target Company at a price of ₹ 5.85/- per share ("Offer Price") by Mr. Sanjay Kumar Agrawal and Vimla Metcoke Limited. ("hereinafter Individually referred as Acquirer 1 and Acquirer 2 and jointly referred as Acquirers").

This Post offer Advertisement is being issued by Oneview Corporate Advisors Private Limited, (Formerly known as Guiness Corporate Advisors Private Limited), the Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance, with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments there to ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") with respect to the aforementioned offer was made in Business Standard (English Daily) all editions, Business Standard (Hindi Daily) all editions, Business Remedies (Hindi Local) Jaipur edition and Mumbai Pratahkal (Marathi Daily) on 15th March, 2022.

1. Name of the Target Company : Rishab Special Yarns Limited
2. Name of the Acquirers : Mr. Sanjay Kumar Agrawal and Vimla Metcoke Limited
3. Name of the Manager to the offer : Oneview Corporate Advisors Private Limited
4. Name of the Registrar to the offer : Purva Sharegistry (I) Pvt. Ltd.
5. Offer details
   a) Date of Opening of the Offer : Monday, June 06, 2022
   b) Date of the Closing of the offer : Friday, June 17, 2022
6. Date of Payment of Consideration : Monday, June 27, 2022
7. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price*	₹ 5.85 per Equity Share		₹ 5.85 per Equity Share	
7.2.	Aggregate number of Shares tendered	9,25,782		3,700	
7.3.	Aggregate number of Shares accepted	9,25,782		800	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	₹ 54,15,825		₹ 21,645	
7.5.	Shareholding of the Acquirers and PAC before Share Purchase Agreements (SPAs) and Public Announcement (No. & %)	NIL		NIL	
7.6.	Shares Acquired by way of Share Purchase Agreements (SPA) • Number • % Fully Diluted Equity Share Capital	15,74,970 (44.23%)		0** (0.00%)	
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	9,25,782 (26.00%)		800 (0.02%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL		NIL	
7.9.	Post offer Shareholding of Acquirer and PAC • Number • % Fully Diluted Equity Share Capital	25,00,752 (70.23%)		15,75,770 (44.25%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	**Pre Offer** 19,85,730 (55.77%)	**Post Offer** 10,59,948 (29.77%)	**Pre Offer** 19,85,730 (55.77%)	**Post Offer** 19,84,930 (55.75%)

** The Acquirers updated the financials of the Target Company in the valuation report dated March 25, 2022 prepared by the Registered Valuer from September 2021 to December 2021 and upon updation of the said financials the offer price have been revised from ₹ 5.50 to ₹ 5.85 post Public Announcement dated March 08, 2022 and the Detailed Public Announcement dated March 15, 2022 and the Draft Letter of Offer dated March 23, 2022.*

***Till the date of this post offer advertisement no shares have been acquired by Acquirers under SPA executed on March 08, 2022.*

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of their obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 26.05.2022.

    Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS
MR. SANJAY KUMAR AGRAWAL AND VIMLA METCOKE LIMITED

ONEVIEW
CORPORATE ADVISORS PVT. LTD.

Oneview Corporate Advisors Private Limited
(Formerly known as Guiness Corporate Advisors Private Limited)
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Place: Mumbai **Date:** 02.07.2022